

S. S. Exchequer

2474. Shri Raghunath Singh: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that an American liner freighter *S. S. Exchequer* ran aground and an I.N.S. ship was sent to help the ship in distress between the night of 4th and 5th July, 1960; and

(b) if so, what help has rendered by the Indian Navy?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir. Two Indian Naval vessels *Hathi* and *Ganga* which were ordered to assist *S. S. Exchequer* left Cochin at 1000 and 1400 hours respectively on 4th July and not during the night of 4th and 5th July.

(b) These vessels made repeated efforts between 5th and 9th July to refloat *S. S. Exchequer* which had run aground. Her bow and one third of her length was aground and the aforementioned attempts were unsuccessful in refloating the ship. With the arrival on the scene of the Dutch *Tug Elbe*, the two I.N. ships returned to Cochin on 10th July.

Clerks in A.O.C.

2475. Shri M. R. Krishna: Will the Minister of Defence be pleased to state:

(a) what is the total civilian clerical strength in the Army Ordnance Corps;

(b) whether it is a fact that the L.D.Cs. recruited in the A.O.C. as long back as in the year 1942/43 are still LDCs;

(c) what are the avenues of promotions for such personnel; and

(d) what is the total strength of gazetted posts on the clerical side?

The Minister of Defence (Shri Krishna Menon): (a) 5583 as at the beginning of August 1960.

(b) Yes, Sir.

(c) The line of promotion for Lower Division Clerks in Upper Division Clerks; Assistant Head Clerks; Head Clerks and Ordnance Officers (Civ) (Admin).

(d) 37.

Smuggling of Country Liquor

2476. Dr. Ram Subhag Singh: Will the Minister of Home Affairs be pleased to state:

(a) the measures the Delhi Administration is going to adopt to combat smuggling of country liquor; and

(b) to what extent has the prohibition scheme in the Capital proved successful?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) The measures already taken are considered to be adequate.

(b) The various restrictive measures taken by the Delhi Administration towards the enforcement of gradual prohibition in the Capital have yielded good results.

Display of Indian Rare Manuscripts in Leningrad Exhibition

2477. Shri Kalika Singh: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) who owns the rare manuscripts of the popular Buddhist work "SADHARMA PUNDARIKA" and the treatise on Buddhist philosophy 'KASHYAPARIVARTA' said to be more than 2000 years old which were exhibited in Leningrad Exhibition in June, 1960;

(b) how the manuscripts came into possession of Indian and Central Asian repositories of the U.S.S.R. Academy of Sciences' Orientalology Institute; and

(c) how many such rare manuscripts concerning India were shown in Leningrad Exhibition?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) to (c). The information is being collected and will be laid on the Table of the House.

Arrears in High Courts

2478. Shri Kalika Singh: Will the Minister of Home Affairs be pleased to state:

(a) the number of criminal, civil and miscellaneous writ cases separately pending at present in the different High Courts of India as also the figures of arrears for the year 1956; and

(b) the reasons for the progressive increase in arrears?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The information is being obtained and will be laid on the Table of the Lok Sabha.

Currency Notes

2479. Shri Kalika Singh: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Rs. 1867,88,42,000 worth notes of the Reserve Bank are in circulation on the 3rd June, 1960;

(b) what was the corresponding figure on the same date during each of the last three years;

(c) the reasons for increase, if any, in these figures;

(d) whether Government intend to print more notes in the near future; and

(e) what was the total value of Re. 1 Government of India notes in circulation on the 3rd June, 1960?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) The figures of notes in circulation on the three different dates are given below:—

7-6-1957	Rs. 1587,93,94,000.
6-6-1958	Rs. 1608,58,56,000.
5-6-1959 ...	Rs. 1755,42,97,000.

(c) The rise in the circulation of notes is primarily due to increased currency requirements in view of the development plans.

(d) Notes will continue to be printed for the replacement of soiled currency returning from circulation and for meeting any additions which may be necessary.

(e) The total value of Government of India Re. 1 notes in circulation as on the 3rd June, 1960 was Re. 108,21,54,000.

विदेशों में उच्च शिक्षा

२४८०. श्रीमती मिनीमाता : क्या शिक्षा मंत्री ३ अगस्त, १९६० के अतारांकित प्रश्न संख्या २१४ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि भारत सरकार ने इस सत्र में मध्य प्रदेश के अनुसूचित जाति के कितने विद्यार्थियों को विदेशों में उच्च शिक्षा प्राप्त करने के लिये छात्रवृत्तियाँ दी हैं ?

शिक्षा मंत्री (डा० का० ला० श्रीवाली) : १९६०-६१ वर्ष की छात्रवृत्तियों के लिये उम्मीदवारों का चुनाव केन्द्रीय शासन सेवा आयोग की सिफारिशों आ जाने पर किया जायगा ये सिफारिशें अभी आनी बाकी हैं ।

Territorial Army

2481. Shri Muhammed Elias: Will the Minister of Defence be pleased to state:

(a) the number of whole-time officers engaged in the Territorial Army (staff duties and regular duties);

(b) how many of them are from Regular Army;

(c) how many of them are from Territorial Army;